

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

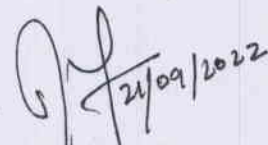
*Imphal, the 21<sup>st</sup> September, 2022*

No. HCM/A-24/80-Estt.(V)/Pt./16819 : Pursuant to this Registry's Notification No. HCM/A-24/80-Estt.(V)/Pt./16395 dated 15<sup>th</sup> September, 2022 regarding e-Sewa Kendra Office Assistant (Contract) Written Examination, 2022, the Viva-voce/Interview is scheduled to be held on **1<sup>st</sup> October, 2022 (Saturday)**.

<b><u>VIVA-VOCE/INTERVIEW SCHEDULE</u></b>			
<b>ROLL NO.</b>	<b>DATE</b>	<b>REPORTING TIME</b>	<b>VENUE</b>
00013 - 00600	01/10/2022	08:45 A.M.	High Court of Manipur
00636 - 01541	01/10/2022	12:30 P.M.	High Court of Manipur

Candidates are to bring one recent passport size photograph and the following documents in original along with one set of photo copies of the same:

- Print out copy of Admit Card.
- Matriculation Certificate.
- Graduation Certificate.
- Photo bearing Identity proof (such as Driving License, Voter ID Card, Aadhaar Card, PAN Card, etc.).
- Experience Certificate if any.



**(SHUBHAM VASHIST)**  
JOINT REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

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*Copy to:-*

1. The Registrar Judicial/(Vigilance), High Court of Manipur.
2. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur
6. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.
7. Notice Board/Concerned File.